

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1316 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Isha SK. & Ors.

- VS -

Eastern Railway

For the Applicant : None

For the Respondents: Dr. S. Sinha, Counsel

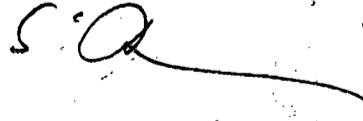
Date of Order : 21-04-2003

ORDER

MR. A.SATHATH KHAN, JM

None appeared on behalf of the applicant when the matter was called out to-day for hearing. Nobody was also present on behalf of the applicant on last several occasions. It is thus clear that the applicant is not interested in pursuing the matter. In the circumstances, the matter is dismissed for default.


Member (J)


Member (A)

DKN